## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

## **ORDER**

In pursuance to the directions contained in para 10 of the order No. 46/DHC/Gaz.IIB/G-7/VI.E.2(a)/2025 dated 18.11.2025 of the Hon'ble High Court of Delhi, all the cases pending existing courts of JMFC (NI Act) Digital Courts-01, 02 & 03, South Saket as mentioned below in column no. 2 are hereby withdrawn and assigned to the newly created physical JMFC (NI Act) courts-09, 10 & 11, South, Saket as mentioned in column no. 3 with immediate effect:-

2007 200 200 200 200 200 200 200 200 200		
(1)	(2)	(3)
Sl. No.	Name of the Transferor Court	Name of the Transferree Court
1	Ms. Norma Jain, JMFC (NI Act) Digital Court-01, South District	Sh. Sidhant Krishan Singh, JMFC (NI Act)- 09, South
2	Ms. Pooja Kumari, JMFC (NI Act) Digital Court-02, South District	Ms. Pooja Kumari, JMFC (NI Act)-10, South District
3	Ms. Anshul Agnihotri, JMFC (NI Act) Digital Court-03, South District.	Ms. Anshul Agnihotri, JMFC (NI Act)-11, South District.

## Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the
  transferred case files forthwith to the transferee courts and also to display a
  copy of this Order on the Notice Board of the court concerned for information of
  all concerned advocates/ parties.
- All the registers of the courts mentioned in Column (2) are also transferred to the courts mentioned in Column (3) for future reference being successor court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

(GURVINDER PAL SINGH)

19/11/2025

Principal District & Sessions Judge South Saket Court Complex, New Delhi

Page 1 of 2

1 ch2

48015 - 48645

No. Judl-II/F.75/South/Saket/2025\_\_\_\_\_ Dated, New Delhi the \_\_\_\_\_\_

## Copy of order forwarded to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The CJM, South District, Saket Courts, New Delhi.
- 6 The Branch-In-charge, CJM Office, South District, Saket Court.
- 7 The Chief Prosecutor (South), Saket Court, New Delhi.
- 8 The Secretary, Bar Association, Delhi/New Delhi.
- 9 The Website Committee, Tis Hazari Court, Delhi.
- 10 The PRO/APRO, South District.
- 11 The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
- 12 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 13 Notice Board (through Care Taker).
- 14 R & I Branch, South District for uploading for LAYERS.

しんかん.

Principal District & Sessions Judge South Saket Court Complex, New Delhi

10 284 CT